

SHRI SAMAR GUHA : I shall quote the relevant portion:

"PSP leader from West Bengal, Shri Samar Guha, pleaded for the Governor, Shri Dharam Vira, in Lok Sabha in Delhi. The role that he played in giving cover to Shri Dharma Vira could not have been excelled perhaps by the Congress members even. . ."

SHRI NATH PAI : Disgraceful.

SHRI SAMAR GUHA : "Samar Guha is fortunate that there was no election for the Lok Sabha during the mid-term poll; otherwise, his condition would have been the same as is that of Shri Nishid Kundu—there was no doubt about this. Nevertheless, his role in Lok Sabha in support of Dharma Vira will not be forgotten by the people of West Bengal during the time of coming general election."

SHRI NATH PAI : This is more than a *prima facie* case; this is character assassination.

DR. RANEN SEN : It is a compliment given to him.

MR. SPEAKER : The facts are not there. He wanted to make a personal explanation the next day to correct a likely wrong impression of what he said on the previous day. I permitted him to make it. His point is that the facts are not clearly given but something against him has been put in that paper.

Anyway, let us find out. It is not that we are going to punish him. Let us find out what he has to say.

SHRI HEM BARUA (Mangaldai) : It is Shri A. K. Sen's paper. It has the authority to write nonsense.

12.47 hrs.

PAPERS LAID ON THE TABLE

MR. SPEAKER : The Finance Minister.

श्री जार्ज फरनेन्डीज : (बम्बई दक्षिण) : अध्यक्ष महोदय, मैंने एंग्लो के बारे में आप से निवेदन किया था।

Decisions on ARC report on Finance, Accounts Audit.

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : I beg to lay on the Table—

A statement (Hindi and English Versions) of decisions of Government on certain recommendations of the Administrative Reforms Commission in their Report on "Finance, Accounts and Audit." [Placed in Library See No. LT-432/69]

Report and accounts on Central Institute of English

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V. K. R. V. RAO) : I beg to lay on the Table—

A copy of the Report on the activities of the Central Institute of English, Hyderabad, for the year 1967-68 along with the Audited Accounts. [Placed in Library. See No. LT-433/69]

MESSAGE FROM RAJYA SABHA

SECRETARY : Sir, I have to report the following message received from the Secretary of Rajya Sabha :

"In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation (Vote on Account) Bill, 1969, which was passed by the Lok Sabha at its sitting held on the 14th